

(4)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/21/2017
NAME OF THE PETITIONER(S) : BULDANA CREDIT CARE PVT LTD
NAME OF THE RESPONDENT(S) : VINKEM LABS LIMITED & 4
UNDER SECTION : 241/242 OF COMPANIES ACT 2016

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
|-------|-------------------|-------------|-----------|

REPRESENTATION BY WHOM

1 Vinkem Labs Ltd. +
others
(Respondents)

Mrs. K. Sumanthi Rep by
Mrs. G. Shanthi Meenakshi

2. A.M. IZANAO

COUNSEL FOR
PETITIONER

ORDER

Counsel for both the parties present. Counsel for Respondent filed typed set, the copy of which has been provided to the other side. Matter is posted for arguments. Put up on 10.08.2017 at 10.30 A.M.

S. Vijayaraghavan
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)